

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

O.A No. 241/197

Shri P.C. Bhattacharjee

Applicant(s)

- VS -

Union of India & Ors

Respondent(s)

Mr. T.C. Khatri, A.K. Roy

Mr. S. Ali, Sr. C.G.S.C.

Advocate for the Respondent(s)

Office Note

Date

Court Orders

15.11.97

Mr T.C. Khatri with Mr A.K. Roy and for the applicant, Mr S. Ali, learned Sr. C.G.S.C for the respondents are present.

This matter relates not only to adverse remarks in the confidential reports but notional promotion with monetary benefits.

To be placed before Division Bench immediately for consideration of admission.

Registered

15/11/97

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Member

16.11.97

On the prayer of Mr T.C. Khatri, learned counsel for the applicant the case is adjourned to 11.11.97 for admission.

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Member

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Vice-Chairman

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15/11/97

11.11.97 Mr A.K. Roy, learned counsel appearing on behalf of the applicant wants to withdraw the application. Mr. A.K. Choudhury, learned Addl. C.G.S.C for the respondents has no objection.

Application is dismissed on withdrawal.

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Member

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Vice-Chairman

25.11.97

Copy of the order  
from NCLT 2 NO.  
3524 & 3525

on 25.11.97

ph.